## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,

BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 133/BB/ 2017	-	For complianc e of office objections raised by Registry	Rule-6 of IB	Khemka Plyland Vs Zed Fabs India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Akash P. Bantu	Operation al Creditor	Kead
2	INEHA NAGARAT	Coxpoxate Debtor	dind

## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Ms. Sneha Nagaraj filed vakalath for Corporate Debtor. Counsel for Petitioner has filed memo seeking directions from the Tribunal to address a letter to IBBI-New Delhi for appointment of IRP. He has also filed memo of compliance alongwith annexure. For filing objections list it on 15/01/2018.

Member (T)

Member (J)